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SLP(C)No. 21637-21638 OF 2003

ITEM No.62

Court No. 11

SECTION XVIA

A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.21637-21638/2003

(From the judgement and order dated 25/08/2003 in LPA (S/W) 303/02 and
LPA (S/W) 168/02 of The HIGH COURT OF J & K AT JAMMU)

STATE OF J.&K. & ORS.

Petitioner (s)

VERSUS

SANJEEV KUMAR & ORS.

Respondent (s)

(With prayer for interim relief)

With SLP(C)No.21954-21955/2003

(With prayer for interim relief)

Date : 04/10/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE C.K. THAKKER

For Petitioner (s)Mr. Anis Suhrawardy,Adv.

Mr. P.P. Rao, Sr.Adv.

Mr. Iqbal Hussain,Adv.

Mr. Mushtaq Ahmad,Adv.

For Respondent (s)Mr. A. Mariarputham,Adv.

Ms. Aruna Mathur,Adv.

Ms. Chokki,Adv.

for M/s Arputham,Aruna & Co.,Adv.

Mr. P.P. Rao, Sr.Adv.

Mr. P. Ramesh Kumar,Adv.

Ms. Aparna Bhat,Adv.

UPON hearing counsel the Court made the following
O R D E R

In view of the letter circulated by learned counsel

for the petitioner, the matters are adjourned for two weeks.

(Neena Verma) (Vijay Aggarwal)

Court Master

Court Master